GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4142

TO BE ANSWERED ON THE 19TH AUGUST 2025

CRISIS FOR FARMERS

4142. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Ministry has conducted any objective assessment of ongoing crisis in Manipur due to which farmers have lost their livelihood and has badly affected the utilisation of agricultural farmland;
- (b) if so, the extent of the loss, particularly the agricultural land that has remained unutilised due to the crisis, district-wise;
- (c) the effect on foodgrain production/yield arising from such non-utilisation of land; and
- (d) the number of farmers affected and farmer casualties reported therefrom?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): Agriculture is a State Subject. As reported by the State Government of Manipur, an assessment of agricultural farmland affected by the violence has been conducted. The district-wise details of the affected agricultural farmland are as follows:

S.No.	Name of District	Farmland Affected
1.	Imphal East	1562.88 Ha
2.	Imphal West	562.52 Ha
3.	Bishunpur	2280 Ha
4.	Thoubal	36 Ha
5.	Kakching	329 Ha
6.	Jiribam	73 Ha
7.	Churachandpur	2932 Ha
8.	Chandel	109 Ha
9.	Tengnoupal	258 Ha
10.	Kangpokpi	3822 Ha
11.	Total	11,967.4 Ha

State Government of Manipur has assessed food-grain production/ yield loss due to non-utilization of land at about 27,269 MT, with 9,182 farmers affected and 11 farmer casualties (8 injuries and 3 deaths).

The Government of India supplements the effort of the State Government by providing assistance for relief of immediate nature through two ways (i) State Disaster Response Fund (SDRF) and (ii) National Disaster Response Fund (NDRF) as per established procedure. The allocation of funds under SDRF and NDRF is based on the recommendations of the successive Financial Commissions. For SDRF, the contribution is made by the Central Government and State Governments in the ratio 90:10 for the North-Eastern and Himalayan States, while in NDRF, the entire contribution in the fund comes from the Central Government.

The allocation and release of fund from SDRF and NDRF in respect of Manipur since 2024-25 is as under:

Period	Allocation of SDRF	Released	from	Released	from
	(Central Share)	SDRF		NDRF	
2024-25	40 Cr	50 Cr		12.15 Cr	
2025-26	40.80 Cr	29.20 Cr		131.08 Cr	
(As on 31.07.2025)					
